

will see, in conjunction or collaboration with the State Government, that no hardship is done to the public. I am not, therefore, called upon to give my consent to this adjournment motion.

#### RESIGNATION OF MEMBERS

Mr. Speaker: I have to inform the House that the following two Members have resigned their seats in Lok Sabha with effect from the 26th March, 1957:—

- (1) Shri K. Janardhan Reddy.
- (2) Shri Sohan Lal Dhusiya.

#### RULES COMMITTEE

##### NINTH REPORT

Sardar Hukam Singh (Kapurthala—Bhatinda): Sir, I beg to move:

"That this House agrees with the Ninth Report of the Rules Committee laid on the Table on the 26th March, 1957."

Mr. Speaker: The question is:

"That this House agrees with the Ninth Report of the Rules Committee laid on the Table on the 26th March, 1957."

*The motion was adopted.*

#### PAPERS LAID ON THE TABLE

##### FIFTH EDITION OF RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN LOK SABHA

Sardar Hukam Singh (Kapurthala—Bhatinda): Sir, in pursuance of the decisions of the House on the 22nd December, 1956 and 28th March, 1957, on the recommendations of the Rules Committee contained in their Seventh and Ninth Reports, I beg to lay on the Table the Fifth Edition of the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. S-125/57.]

##### SECOND EDITION OF DIRECTIONS ISSUED BY THE SPEAKER

Sardar Hukam Singh: Sir, I beg to lay on the Table a copy of the Second Edition of the Directions issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. S-126/57.]

##### APPROPRIATION (RAILWAYS) VOTE ON ACCOUNT BILL, 1957.

The Minister of Railways and Transport (Shri Jagjivan Ram): I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1957-58, for the purposes of Railways, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1957-58, for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

Clause 1 to 3, the Schedule, the Eacting Formula and the Title were added to the Bill.

Shri Jagjivan Ram: I beg to move

"That the Bill be passed."

Mr. Speaker: The question is:

"That the Bill be passed."

*The motion was adopted.*